NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 567/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Bolt Media Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1.

Hemont Sathi Adv for petitioner

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ORDER

CSP No. 565/230-232/NCLT/MB/MAH/2017

CSP No. 566/230-232/NCLT/MB/MAH/2017

CSP No. 567/230-232/NCLT/MB/MAH/2017

The Company Petitions are allowed, vide separate order.

SD/-

V. NALLASENAPATHY

Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR Member (Judicial)